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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU  
Hearing through video conferencing**

**T.A. No. 62/8477/2020**

This the **03<sup>rd</sup>** day of **May** 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Altaf Hussain Mir .....Applicant

(Advocate:- None)

**Versus**

State of Jammu and Kashmir and Ors. ....Respondents

(Advocate: Mr. Rajesh Thapa, DAG)

**O R D E R [O R A L]**

**(Mr. Anand Mathur, Member-A)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous dates also i.e. 21.12.2020 and 05.01.2021 nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 03.05.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

*JNS*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**